

- (Hindi and English versions) published in Notification No. G.S.R. 54 (E) in Gazette of India dated the 7th February, 1984 under section 12 of the Public Provident Fund Act, 1968. [Placed in Library. See No. LT-7663/84].
- (7) A copy of the Annual Report (Hindi and English versions) under Rule 6 of the General Insurance Business (Nationalisation) Rules, 1953 on the working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended 31st December, 1982. [Placed in Library See No. LT-7764/84].
- (8) A copy of the Fourteenth Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as on 31st March, 1983, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-7665/84]
- (9) A copy of the Finance Accounts of Union Government for the year 1981-82 (Hindi and English versions). [Placed in Library See No. LT-7666/84].
- (10) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution :-
- (i) Advance Report of the Comptroller and Auditor General of India for the year 1982-83-Union Government (Railways). [Placed in Library. See No. LT-7667/84].
- (ii) Report of the Comptroller and Auditor General of India for the year 1982-Union Government: (Commercial) Part XI-Bharat Electronics Limited [Placed in Library. See No. LT-7668/84].
- (iii) Report of the Comptroller and Auditor General of India for the year 1982-Union Government (Commercial) Part XII-Indian Petrochemicals Corporation Limited. [Placed in Library. See No. LT-7669/84].
- (iv) Report of the Comptroller and Auditor General of India for the year 1982-Union Government (Commercial) Part XIII-General Insurance Corporation of India. [Placed in Library. See No. LT-7670/84].
- (v) Report of the Comptroller and Auditor General of India for the year 1982-Union Government (Commercial) Part XIV-Central Inland Water Transport Corporation Limited. [Placed in Library See No. LT-7671/84].
- Annual Report of Fund Review on Indian Institute of Foreign Trade, New Delhi for 1982-83 and Review on and Report of N.E. Handi-Crafts and Handloom Development Corporation Ltd., Shillong, for 1981-82, etc.**
- SHRI P. A. SANGMA : I beg to lay on the Table :
- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1982-83, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1982-83.
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.
- (i) Review by the Government on the working of the North

Eastern Handicrafts and Handloom Development Corporation Limited, Shillong for the year 1981-82.

- (2) Annual report of the North Eastern Handicrafts and Handlooms, Development Corporation Limited, Shillong for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-7673/84].

13.43 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I lay on the table the following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 16th November, 1983 :-

- (1) The appropriation (No. 5) Bill 1983.
- (2) The appropriation (Railways) No. 5 Bill, 1983.
- (3) The Indian Railways (Amendment) Bill, 1983.
- (4) The Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Second amendment Bill 1983.
- (5) The Criminal Law (Second Amendment) Bill, 1983.

2. Sir, I also lay on the Table copies duly authenticated by the Secretary-General of Rajya Sabha, of the following thirteen

Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 15th November, 1983 :

- (1) The Punjab Disturbed Areas Bill, 1983.
- (2) The Chandigarh disturbed Areas Bill, 1983.
- (3) The Armed Forces (Punjab and Chandigarh) Special powers Bill, 1983.
- (4) The Dangerous Machines (Regulation) Bill, 1983.
- (5) The Tea (Amendment) Bill, 1983.
- (6) The Illegal Migrants (Determination by Tribunals) Bill 1983.
- (7) The Textile Undertakings (Taking Over of Management) Bill, 1983.
- (8) The Transformer and Switchgear Limited (Acquisition and Transfer of Undertakings) Bill, 1983.
- (9) The Mines (Amendment) Bill, 1983.
- (10) The Criminal Law (Amendment) Bill, 1983.
- (11) The Lepers (Delhi Andaman and Nicobar, Islands, Lakshadweep, Dadra and Nagar Haveli and Chandigarh Repeal Bill, 1983.
- (12) The Public Financial Institutions (Obligation as to Fidelity and Secrecy) Bill, 1983.
- (13) The Banking Laws (Amendment) Bill, 1983.